

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1746 TO BE ANSWERED ON 06.03.2018

Fertilizer Requirement

1746 DR. RAVINDRA BABU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:-

- (a) whether any assessment has been made by the Government regarding the requirement of fertilizers to Andhra Pradesh for the Rabi season;
- (b) if so, the details thereof including the demand made by the State and the amount/quota allocated;
- (c) whether there is a shortfall in the quota allocated; and
- (d) if so, the details thereof along with the measures taken by the Government to mitigate the shortfall?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(RAO INDERJIT SINGH)

(a) & (b): Yes, Madam. Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. On the basis of Month-wise & State-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. The details of requirement (demand) of fertilizers and the amount/quota allocated (availability) to Andhra Pradesh for the Rabi 2017-18 season are indicated overleaf:

<Figures in LMT>

	Total Projected Requirement (Rabi 2017-18)	Requirement (upto January 2018)	Availability (upto January 2018)
Urea	8.00	5.70	6.18
P&K (DAP, MOP & complex)	9.71	6.51	9.12

(c) & (d): No, Madam. Availability of fertilizers was adequate.
